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(PART-I, SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE NO. 178 (RE-2008) /2004-2009

NEW DELHI DATED THE 29th April, 2009

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-2009, the Director General of Foreign Trade hereby makes the following amendments in the Handbook of Procedures Vol.I:

Sr. No. 9 below para (v) under para 2.8 of the Handbook of Procedures Vol.I is amended as under :

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| 9. | 0100000096 | Importers importing goods for display or use in fairs/ exhibitions or similar events under provisions of ATA carnet. This IEC No. can also be used by importers importing for exhibitions/ fairs as per para 2.29 of Handbook of Procedures Vol.I. |
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This issues in Public interest.

Sd/-
(R.S. Gujral)
Director General of Foreign Trade
And Ex-Officio Additional Secretary to the Govt. of India

(Issued from File No. 01/93/180/98/AM09/ PC-2(B))